Miscellaneous Application No.734 of 2009

(in OA 856 of 2007)

Jabalpur, this Tuesday, the 21st day of August, 2018

1

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shri R.V.Tiwari, S/o Late Ram Prakash Tiwari, Aged about 61 years, Retired Assistant, Superintendent of Post Office, Jabalpur, R/o 3/21-A/3C LIC Colony, Nehru Nagar, Rewa (MP)

-Applicant

(By Advocate – Shri Vijay Tripathi)

<u>Versus</u>

- 1. Union of India through the Secretary, Ministry of Communication, Department of Posts, New Delhi 110001
- 2. The Director General, Department of Post, Dak Bhawan, New Delhi 110001
- 3. The Assistant Director General (SGP) Dak Bhawan, Sansad Marg, New Delhi 110001
- 4. Chief Post Master General,
 Madhya Pradesh Circle, Bhopal 462012 -Respondents

(By Advocate -Shri S.K. Mishra)

ORDER (ORAL)

By Navin Tandon, AM:-

This M.A. has been filed by the application for execution of the order dated 17.12.2008 passed by this Tribunal in Original Application No.856/2007.

- 2. Learned counsel for the applicant submits that this M.A. has rendered infructuous, as the order dated 17.12.2008 passed by this Tribunal, has been complied with by the respondents.
- **3.** In view of the above, this M.A. is disposed of as having become infructuous.

(Ramesh Singh Thakur) Judicial Member kc (Navin Tandon) Administrative Member